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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA NO. 326/2017

In

C.P NO. 182/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	SBI -Vs- Gujrat NRE Coke Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU SAHA, Sr. Adv.
2. RISHAV BANNERJEE, Adv.
3. SOUVIK MAZUMDAR, Adv.

} For Applicant / State  
Bank of India.

*Souvik Mazumdar*  
27.07.2017.

ORDER

Ld. Counsels for the applicant, State Bank of India are present.

Resolution Professional is directed be present on the next date of hearing.

List the matter on 28/07/2017.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)

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